

Annex-IV
(Paragraph 9)

Name & Address of the Bank Branch

Statement showing the details of counterfeit banknotes detected in the branch during the month of _____

Denomination--Wise Details

Denominations						Total Pieces	Total Value	Name of the State / UT where the branch is situated
Rs.10	Rs.20	Rs.50	Rs.100	Rs.500	Rs.1000			

Details of Cases Filed with Police

	Pending with Police at the beginning of the month (A)	Sent to Police during the month under report (B)	Returned by the Police (C)	Pending with the Police at the end of the month (D)
No. of cases				
No. of pieces				

NB: Each FIR lodged comprises one case. The total number of forged notes covered by FIR may be indicated in each of the columns above.

Forwarded to: -

The General Manager/Deputy General Manager, Reserve Bank of India, Issue Department, _____

The Assistant Director, National Crime Records Bureau, Government of India, Ministry of Home Affairs, East Block-VII, R.K. Puram, New Delhi 110 066

(Signature)

Name & Designation
of the Authorised Official